

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

AKP PLASTICS PRIVATE LIMITED

1	NAME OF THE CORPORATE DEBTOR	AKP PLASTICS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	02 nd September, 2016
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	THE REGISTRAR OF COMPANIES, TAMILNADU- COIMBATORE
4	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U25205TZ2016PTC027958
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	1/5/2 FIRST FLOOR, RELIANCE NAGAR ALANDURAI COIMBATORE Coimbatore TN 641101 IN
6	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	10 th November, 2020
7	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	29.01.2021 (ORDER DATED 27.01.2021 RECEIVED BY THE LIQUIDATOR ON 29.01.2021)
8	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	SHRI.S.MUTHURAJU REGN .NO.IBBI/IPA-002/IP-N00009/2016-2017/10013
9	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	NO 3, SUNDARAM BROTHERS LAYOUT, OPP. TO ALL INDIA RADIO TRICHY ROAD, RAMANATHAPURAM COIMBATORE – 641045 MOBILE NO - 9994103021 E.MAIL : smrajunaidu@gmail.com
10	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	NO 3, SUNDARAM BROTHERS LAYOUT, OPP. TO ALL INDIA RADIO TRICHY ROAD, RAMANATHAPURAM COIMBATORE – 641045 MOBILE NO - 9994103021 E.MAIL : smrajunaidu@gmail.com
11	LAST DATE FOR SUBMISSION OF CLAIMS	28.02.2021

Notice is hereby given that the National Company Law Tribunal (Chennai Bench) has ordered the Commencement of Liquidation of the M/s AKP PLASTICS PRIVATE LIMITED on 29.01.2021. (ORDER DATED 27.01.2021 RECEIVED BY THE LIQUIDATOR ON 29.01.2021)

The stakeholders of M/s AKP PLASTICS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 28.02.2021 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

-Sd/-

Shri .S.MUTHURAJU

Liquidator of AKP PLASTICS PRIVATE LIMITED

REGN.NO.IBBI/IPA-002/IP-N00009/2016-2017/10013

No3, Sundaram Brothers Layout Opp to All India

Radio, Trichy Road, Ramanathapuram,

Coimbatore — 641 045

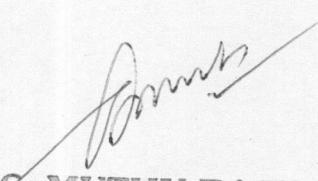
PUBLISHED ON: THE NEW INDIAN EXPRESS

DATE: 31/01/2021

Date: 29.01.2021

Place: Coimbatore

Email id: smrajunaidu@gmail.com


S. MUTHU RAJU B.Sc., F.C.A., A.C.S.,
INSOLVENCY PROFESSIONAL
INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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